

IN THE HIGH COURT OF BOMBAY AT GOA**STA NO. 1646 OF 2020
IN
WRIT PETITION NO. 475 OF 2014**

State of Goa through Department of Science and
Technology ... Petitioner
Versus
South West Port Ltd. & Anr ... Respondents

Mr. D.J. Pangam, Advocate General with Mr. P. Faldessai,
Additional Government Advocate for the petitioner.

Mr. Mukul Rohatgi, Sr. Advocate and Mr. S. S. Kantak, Sr.
Advocate with Mr. Ninad Lad, Advocate for the Respondents.

**Coram:- DIPANKAR DATTA,CJ &
M. S. SONAK, J**

Date:- 22nd December, 2020

P.C.:

Instead of hearing the civil application which has been filed for vacation/modification of the interim order dated 10/06/2015, we propose to take up the writ petition itself for final hearing. Parties have agreed to come ready on 13/01/2021. Accordingly, list the writ petition along with the civil application on that date.

M. S. SONAK, J

CHIEF JUSTICE